

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 16.01.2021**

**NOTICE**

**Take notice that the following matters listed on 20.01.2021 in the Court - II will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No.252 of 2020  <b>Part Heard</b>	Sai Peace and Prosperity Apartment Buyers Association Vs. ASK Investment Managers Pvt. Ltd. & Ors.  <b>With</b>	Pawan Bhusan	Bhavesh Pandya Sachi Udeshi-R1 Rakesh Karela-R2 Anil Kumar Khicha-RP
<b>2.</b>	Comp. App. (AT) (Ins) No. 315 of 2020  <b>Part Heard</b>	V.S. Suresh Vs. ASK Investment Managers Pvt. Ltd. & Ors.	Goutham Shivshankar	Bhavesh Pandya Denzil Arambhan-R1 Surabhi Singh-R2 Anil Kumar Khicha-RP
<b>3.</b>	Comp. App (AT) No. 170 of 2020  <b>Part Heard</b>	MBev Spirits Pvt. Ltd. Vs. Mam Chand Goyal & Ors.	Gursat Singh Vachhar	Prashant Mehta-R1 & R2 Abhishek Chaudhary- R4, R6, R7 & R8

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**